

Secured Financial creditors (other than financial creditors belonging to any class of creditors)

Amt in INR

Sr. No.	Name of Creditor	Details of Claim received		Summary of Claims received					Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% Voting share in CoC
1	Union Bank of India	06/12/2024	5,32,19,42,418	2,22,18,10,357	Financial Creditor	2,22,18,10,357	-	No	46.15%	-	-	-	3,10,01,32,061	
2	Enterprise Limited	02/12/2024	5,02,29,87,552	1,64,89,04,994	Financial Creditor	1,64,89,04,994	-	No	34.25%	-	-	-	3,37,40,82,558	
3	Phoenix ARC Private Limited	28/11/2024	2,85,35,48,418	50,89,79,980	Financial Creditor	50,89,79,980	-	No	10.57%	-	-	-	2,34,45,68,438	
4	JM Financial Asset Reconstruction Company Limited	02/12/2024	2,37,88,07,125	43,48,11,075	Financial Creditor	43,48,11,075	-	No	9.03%	-	-	-	1,94,39,96,050	
Total			15,57,72,85,513	4,81,45,06,406		4,81,45,06,406			100.00%				10,76,27,79,107	

1. Please note that the list of creditors as stated above is subject to updation as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.
2. Please note that the amount covered by security interest has been considered from the Intecreditor Agreement submitted by the claimants and are subject to ongoing verification.